

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 299 OF 2018**  
**IN**  
**DFR NO. 407 OF 2018**

**Dated : 9<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Sukhbir Agro Energy Ltd. ...**

**Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors. ...**

**Respondent(s)**

Counsel for the Appellant (s)

: Ms. Suparna Srivastava  
Ms. Shagun Bhargava

Counsel for the Respondent(s)

: Mr. Mohit Rai for  
Mr. C.K.Rai for R-1

**ORDER**

**IA NO. 299 OF 2018**

***(Application for condonation of delay in filing the appeal)***

Issue notice to the respondents returnable within two weeks' time. Dasti, in addition, is permitted. Mr. Mohit Rai accepts notice on behalf of Respondent No. 1. Issue notice to the other respondents returnable on or before 26.03.2018.

List the matter on **26.03.2018**.

**(S.D. Dubey)**  
**Technical Member**

ss/kt

**(Justice N.K. Patil)**  
**Judicial Member**